

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.570/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY : Aryansh Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 & 394, 100 to 104

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mivedita R. Sarda	Advocate	Company Aryansh Trading Pvt Ltd	[Signature]
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2.	Sanjay K. Gupta	Loc. cum - of Kayanhai	Loc. cum of & RD (N.M.)	[Signature]
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3.	Sanjay K. Gupta Nawal Kishore Jha	Advocate As roval	UOI	[Signature]
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ORDER
For orders, see C.P. No.564/2016.

[Signature]
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

[Signature]
(R. VARADHARAJAN)
MEMBER (JUDICIAL)